N O T I C E

It is hereby notified for the information of the Advocates and the parties appearing in-person that the Hon'ble The Chief Justice has been pleased to nominate the following Hon'ble Judges to hear urgent Judicial matters during the ensuing Christmas Vacation – 2023 commencing from Monday, the 25th December, 2023 to Monday, the 1st January, 2024 (both days inclusive with prefix holidays i.e. Saturday and Sunday the 23rd December, 2023 and 24th December, 2023) at **Aurangabad Bench**.

1	The Hon'ble Shri Justice **NEERAJ P. DHOTE**	**23/12/2023 (Saturday) to 27/12/2023 (Wednesday)**
2	The Hon'ble Shri Justice **ABHAY S. WAGHWASE**	**28/12/2023 (Thursday) to 01/01/2024 (Monday)**

The Hon'ble Lordships will be available for taking up urgent matters on the following dates and days in Court Hall No. 20 in Annex building.

Sr. No	Hon'ble Court	Mentioning dates / days	Court Sitting dates / days
1	The Hon'ble Shri Justice **NEERAJ P. DHOTE**	**On 25/12/2023 to 27/12/2023 (Monday to Wednesday** from 11:00 am. to 01:00 pm**.** before His Lordship.	**On 25/12/2023 to 27/12/2023 (Monday to Wednesday)** from 11:00 am. to 01:00 pm.
2	The Hon'ble Shri Justice **ABHAY S. WAGHWASE**	**On 28/12/2023, 29/12/2023 and 01/01/2024 (Thursday, Friday and Monday)** from 11:00 am. to 1.00 pm. before His Lordship.	**On 28/12/2023, 29/12/2023 and 01/01/2024 (Thursday, Friday and Monday)** from 11:00 am. to 1.00 pm.

AVAILABILITY OF STAFF

Shri. Rushikesh Deshpande and Mrs. S.S. Phulware are the Court Sheristedars during the ensuing Christmas Vacation 2023. The Advocates and the parties appearing in-person are requested to contact them on the following addresses on the holidays and after or before office hours, if necessary.

Shri. Rushikesh Deshpande Sant Eknath Housing Society Opp. Akashwani, Jalna Road, Aurangabad **Mob. No. 8390 129 732** **9763 103 730**	23rd December, 2023 To 27th December, 2023
Mrs. S.S. Phulware, Q-10/7, Tathagat Colony, Near Dhoot Hospital, Aurangabad **Mob. No. 88308 38548**	28th December, 2023 To 1st January, 2024

In Criminal Applications for bail and other matters wherein Govt. is party, 24 hours advance notice should be given to the Public Prosecutor/ G.P., High Court of Judicature at Bombay, Bench at Aurangabad, in case urgent orders are to be obtained during the ensuing Christmas Vacation 2023.

High Court of Bombay,
Bench at Aurangabad

Sd/-
(P.B. Ghuge)
Registrar (Judicial)

Date : 22/12/2023